

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 169 of 2013 & I.A. No. 243 of 2013

Dated : 7th March, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

GRIDCO Ltd. ... Appellant(s)

Versus

**M/s Bhushan Power & Steel Ltd.
& Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Ms. Ishita C. Dasgupta

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv. &
Mr. Rajiv Yadav for R-1
Mr. K.S. Dhingra for R-3

ORDER

We have heard Mr. Sanjay Sen, learned Sr. Advocate for the respondent.

Learned counsel for the appellant wants to make rejoinder submissions.

Post the matter for further hearing on **25th March, 2014**.

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member